

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017


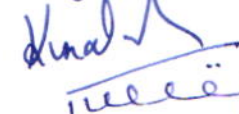

NAME OF THE PARTIES: Sanjay Suryaprakash Mehta

V/s.

SKG Consultants & Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Rajesh Choudhary	Adv. to Petitioner	
2	Kunal Mehta	Rep. of the Petitioner.	
	R.K. Jha	Adv. for Respondent	

ORDER

T.C.P. No. 33/397-398/CLB/MB/MAH/2011

1. The Learned Representatives of both the sides are present.
2. For want of time adjourned to **25.01.2018** for final hearing.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

01.12.2017

Nair/aah

Sd/-

M.K. SHRAWAT
Member (Judicial)